

happens, and we take the strictest possible action when cases are brought to our notice.

Shri Morarka: May I know the total requirements of tin plates in the country as against the total supply available?

Shri Manubhai Shah: Our present estimates of requirement are 1,50,000 tons against which we get 85,000 to 90,000 tons.

Shri Heda: May I know whether it has been brought to the notice of the hon. Minister that with a view to overcome the legal difficulty, some of these quota-holders just twist the corners of these plates and pass them on as if they have processed the material?

Shri Manubhai Shah: That does not happen in tin plates. It happens in the case of mild sheet plates and black sheets. They try to pass on as defective material, the good sheets by turning the corners, but we take severe measures whenever cases are brought to our notice.

Shri Chintamani Panigrahi: May I know whether Government has anything due from the Tin Plate Dealers' Association in Delhi and also other quota-holders?

Shri Manubhai Shah: It has been the fate of the Ministry of Commerce and Industry to receive continuous complaints from people concerning shortage in all these basic raw materials.

Shri Chintamani Panigrahi: My question is whether Government has to receive any amount due from the Tin Plate Dealers' Association in this country for material supplied.

Shri Manubhai Shah: Firstly, there is no all-India tin plate dealers' association as such. But there are local organisations which have been representing to us. I have several times informed the hon. House that there is acute shortage of all these materials and so they do complain of shortages.

Shri Morarka: What is the total number of units which require these tin plates and are actually using them for making tin containers?

Shri Manubhai Shah: About 350 in the large scale sector, but in the small scale sector there are many more units.

Manufacture of Radios

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*822. { **Shri Ajit Singh Sarhadi:**
Shri Pangarkar:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) the extent to which India has become self-sufficient in the manufacture of radio sets and radio spare parts upto the end of 1959; and

(b) the time by which India will be self-sufficient in this matter?

The Minister of Industry (Shri Manubhai Shah): (a) India is already self-sufficient in the manufacture of radio-sets. Therefore, there has been a total ban on imports of radios since October, 1957. However, some parts and components to the extent of 35-40 per cent. of the ex-factory value of a radio are allowed to be imported.

(b) It is expected that in these parts and components also, we are expected to be self-sufficient by the end of the Third Five Year Plan.

Shri Ajit Singh Sarhadi: May I know what steps have been taken to accelerate self-sufficiency in these component parts which are being imported?

Shri Manubhai Shah: As a matter of fact, all our service institutes have been alerted for the last two years and they have accomplished very good results in sponsoring, both in the small scale and medium scale sectors, the manufacture of all the components and parts of radios. That is why we have expressed the hope with confidence that by the end of the Third Five Year Plan, in spite of the growing demand for radio receivers

in the country both in the valve type of radios and the transistor type of radios, we may be able to be self-sufficient by the end of the Third Plan.

Shri C. K. Bhattacharya: May I know whether there is any scheme for manufacturing cheap radio sets?

Shri Manubhai Shah: We have considered a scheme only the other day with the Information and Broadcasting Minister; and we are coming to conclusions very shortly to have cheap radio sets, both of the valve type and of the transistor type, so that we can give to the country, as far as possible, cheap radio sets within the price range of Rs. 150 and less for a radio receiver.

Shri C. D. Pande: Are the Government aware that the transistor radios are getting very popular and that there is no manufacturer in this country who manufactures transistor radios? Will Government take steps to see that this is attended to?

Shri Manubhai Shah: During the current year, in the licencing policy we have permitted all the radio receiver manufacturers, who are about 49 in number, to manufacture 25 per cent. of the radios on the transistor side; and, we hope that about a lakh of transistors will be built in the next year.

Shri Sadhan Gupta: Is it the policy to license units to manufacture whole radio sets or to license units manufacturing different parts and collaborating between themselves?

Shri Manubhai Shah: The latter portion of the question is the policy. That is, we have the policy, firstly, to make everything in India as far as the components and the whole structure are concerned. But, generally, the large-scale man assembles, and buys the components from the small scale and ancillary industry. On that policy, we are working; nowadays, the small scale producers are coming up to produce the components and parts thereof.

Re. Q 824

Mr. Speaker: Q. 824, Shri Rameshwar Tantia. Absent.

Shri Raghunath Singh: This is a very important question and this may be taken up, Sir.

Mr. Speaker: I am sorry. Hon. Members who table questions do not care to be present; nor even do they authorise others to ask the questions. This has become a regular feature. I am not going to allow this.

Sale of Scooters

*825. **Shri A. M. Tariq:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 883 on the 15th December, 1959 and state:

(a) whether it is a fact that the firms in Delhi dealing in scooters have not adhered to the target date of 31st December, 1959 for the refund of money deposited with them by all the intending purchasers of scooters;

(b) if so, the reasons therefor; and

(c) the action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

As stated in reply to Starred Question No. 883 on 15-12-1959, Government had issued instructions to the scooter manufacturers to see that all advances taken in the past were refunded before the 31st December, 1959. The manufacturers, in turn, issued instructions on these lines to their dealers on the 22nd December, 1959. It was, therefore, not possible for the dealer in Delhi, with whom the number of orders booked amounted to about 3,600, to refund all the deposits by the target date. However, the dealer is reported to have taken immediate action, got a circular letter printed and issued it to all those concerned, requesting them to collect the cheque any time